

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-585(PB)/2017**

**IN THE MATTER OF:**

Aditya Birla Real Estate Fund	....	Applicant/Petitioner
Vs.		
Amrapali Smart City Developers Pvt. Ltd.	....	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 28.08.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS:**

For the Applicant/petitioner : Mr. Kumar Kislay, Advocate

For the Respondent(s): Mr. Harshal Kumar, Ms. Shuchi Sejwar, Proxy  
counsels for Mr. Alok Kr. Aggarwal, Adv.

**ORDER**

For order, see (IB)-90(PB)/2017.

28.08.2018  
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